

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 108

CP (IB) No. 66/Chd/Pb/2021

**IN THE MATTER OF:**

Oswal Minerals Limited

...Petitioner

Vs.

Ark Engineering Private Limited

...Respondent

**Under Section:** 9, IBC 2016

**Order delivered on 07.05.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner: Mr. Nahush Jain, Advocate  
For the Respondent: Mr. Akashdeep Miglani, Advocate

**ORDER**

A date is requested by Ld. Counsel for the respondent on the ground that he is recently engaged in this matter. He is directed to file his vakalatnama during the course of day. Last opportunity is granted for arguments. List on 05.06.2024.

Sd/-

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti